

IN TH E SU P R E M E COURT OF INDI A

B E F O R E HON' B L E MR. JUS T I C E P. P . NAOL E K A R

AR B I T R A T I O N P E T I T I O N NO. 1 3 OF 2 0 0 7

IN TH E MAT T E R OF:

M/S. EV E R E S T HOLD I N G LT D.

PETITIONE R

VER SUS

SHY A M KUMA R SH R I V A S T A V A & ORS.

RES POND E N T S

(With appln.(s) for exemption from filing original certified copy of agreement and application for permission to file rejoinder affidavit)

For Petitioner(s) Mr. Rajiv Dutta, Sr. Adv.

Mr. P r aveen Swarup, Adv.

For Respondent(s)

Mr. Shyam Divan, Sr. Adv.

Mr. Ajay Bha rgava, Adv.

Ms. Vanita Bha rgava, Adv.

Mr. Susmit Pu sh k a r , Adv. for

M/s Khaitan & Co.

OR D E R

List after summer vacation.

..... J.
(P. P . Naolek a r)

New Delhi;
April 2 1, 2 0 0 8 .